

available information no Indian fishermen are in Pakistani jails at present.

Use of Pesticides

1251. SHRIMATI D. K. BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a National Workshop on Safe and Judicious use of pesticides was organised in Delhi during March, 1991;

(b) if so, the recommendations made at the Workshop;

(c) whether the Government propose to set up a standing committee on pesticides;

(d) if so, the details thereof; and

(e) the steps taken to declare next year as the 'year for judicious use of pesticides'?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The National workshop on Safe and Judicious use of pesticides was held on January 29-30, 1991 at Delhi.

(b) The major Recommendations cover giving greater emphasis to need based and judicious use of pesticides, integrated pest Management and biological control of pests and diseases.

(c) and (d) Government has already constituted a Standing Committee on Pesticides, under the Chairmanship of additional Secretary, Department of Agriculture & cooperation with representation from all the concerned Ministries and Agencies of the Government. Its objectives are;

(a) The identification and use of of hazardous pesticides and steps for monitoring pesticides residues in common articles of consumption and consequent remedial action proposed to be initiated.

(b) The status of environmental pollution caused by use of pesticide residus.

(c) The need for regulation of industrial processes for the manufacture and formulation of pesticides.

(e) Since the Government are already implementing the promotion of safe and judicious use of pesticides through adoption of integrated pest Management strategy there is no need for declaring any particular year as the year for judicious use of pesticides.

[Translation]

Financial Assistance for Development of Fisheries in Bihar

1253. SHRI CHHEDI PASWAN:

SHRI RAM LAKHAN SINGH YADAV:

SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to provide financial assistance for the development of fisheries in Bihar;

(b) if so, the details thereof; and

(c) if not, the amount of financial assistance given by the Union Government for the development of fisheries during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The financial assistance for development of fisheries is provided to Government of Bihar under the Centrally Sponsored Schemes of Fish Farmers' Development Agency, National Welfare Fund, Fisheries Statistics and setting up of Pilot Sewage Farms. The funds released to Government of Bihar during 1988-89, 1989-90 and 1990-91 were Rs.